

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:275

ANSWERED ON:26.07.2006

REPORT OF SECOND ADMINISTRATIVE REFORM COMMISSION

Chinta Mohan Dr. ;Gaikwad Shri Eknath Mahadeo;Malhotra Prof. Vijay Kumar;Reddy Shri Mekapati Rajamohan;Singh Shri Kirti Vardhan;Suman Shri Ramji Lal;Tripathi Shri Chandramani

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Second Administrative Reform Commission headed by Shri Veerappa Moily has submitted its report to the Government as reported in the Hindi daily Navbharat Times dated June 10, 2006;
- (b) if so, the details of the recommendations made by the Commission;
- (c) whether the Commission has recommended for the abolition of the Official Secrets Act, 1923;
- (d) if so, the reaction of the Government thereto; and
- (e) the steps taken/proposed to be taken by the Government to implement the recommendations?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (e): The Second Administrative Reform Commission has submitted its first report titled 'Right to Information-Master key to Good Governance' on 9/6/2006, which is under examination.